

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/953/2019  
PETITION NUMBER : CP/510/IB/2017  
NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND  
COMMISSIONER & RECOVERY OFFICER  
NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)  
(VEESONS ENERGY SYSTEMS PVT LTD)  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.] B. Dhanaraj - C.A. in - B. Dhanaraj  
2.] R. Raghavendran Liquidator - R. Raghavendran  
3. R. THIRUNAVUKARASA For Applicant. R. Thirunavukarasa  
9644012486.

ORDER

Counsel for the Applicant is present. The Liquidator along with Counsel is present, directed to file reply within three (3) weeks. Thereafter, the Applicant will file Rejoinder, if any. The matter is posted for making final submissions. Put up on **08.11.2019** at **10.30 A.M.**

89-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

89-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)